

(2)

Contd. 5/8/1988

require some more time to file the reply.

Adjourned to 7/10/1988 for further directions.

No notice of this date to any party.

Fr P. S. Ch
DR

Dated: 7/10/88

Neither the applicant nor his advocate is present as no notice was sent to them.

Mr. M. I. Sethna, Counsel appears for the respondents. He says that the reply is not yet ready and would require some more time to file the reply.

Adjourned to 18/11/88 for further directions. No notice to either side.

Fr P. S. Ch
7/10
DR